

1,12,561 villages in Uttar Pradesh, 47,525 villages constituting 42.2 per cent have been electrified upto the end of March, 1982, thereby leaving a balance of 65,036 villages yet to be electrified.

(b) Rural Electrification Schemes are formulated and implemented by the State Electricity Boards. The Sixth Five Year Plan (1980-85) envisages electrification of over 33,000 additional villages in Uttar Pradesh. Against this 8,900 villages have been electrified during 1980-81 and 1981-82. The perspective Plan of the State provides for electrification of all the villages latest by 1994-95.

#### **Transportation of coal through slurry pipelines**

279. SHRI VITHTHALBHAI MOTI-RAM PATEL: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Government of Gujarat has sent a proposal to the Central Government for the transportation of Coal through slurry pipelines; and

(b) if so, what is the reaction of the Central Government on the proposal of Gujarat Government?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) and (b) The information is being collected and would be laid on the Table of the House.

#### **Power Supply to Gujarat**

280. SHRI VITHTHALBHAI MOTI-RAM PATEL: Will the Minister of ENERGY be pleased to state;

(a) whether it is a fact that the Government of Gujarat has requested the Central Government for the allocation of 50 per cent power from Waidhan and Punch Super Thermal Power Station's for Gujarat; and

(b) If so, what decision the Central Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) Power is generally allocated from the large pit head super thermal stations being set up in the Central sector among the States of the region taking into account Central plan assistance and energy consumption during the last five years with some extra weightage being given to the home State in which the power station is located and the Chief Minister of Gujarat has been informed accordingly.

#### **Power Projects of Gujarat Pending clearance**

281. SHRI VITHTHALBHAI MOTI-RAM PATEL: Will the Minister of ENERGY be pleased to state:

(a) whether it is fact that many power projects proposed by the Gujarat Government or Gujarat Electricity Board are pending with the Central Government for clearance; and

(b) if so, what is the number of projects and what are the reasons for delay in clearing these power projects?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b) Proposals for seven power projects have been submitted by the State Governments for clearance. One of these schemes, namely, Gandhinagar Extension (Unit III) (1x210 MW) has since been accorded techno-economic clearance by the Central Electricity Authority and is awaiting investment approval of the Planning Commission. There are some unresolved issues relating to the remaining proposals, like linkage of coal, water availability, disposal of ash, environmental clearance etc. which have to be sorted out before techno-economic clearance is given by the Central Electricity Authority. Thereafter, these

proposals will be processed for investment approval by the Planning Commission.

**Generators supplied by BHEL**

282. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware that sub-standard generators supplied by Bharat Heavy Electricals Limited is one of the reasons for low output of thermal power generation in the country; and

(b) if so, what steps Government are taking to purchase good quality generators from sources other than Bharat Heavy Electricals Limited?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b) Some of the BHEL made units took longer time for stabilisation. However a number of measures were taken for early stabilisation and for better performance of 110/120 MW units and 200/210 MW units. As a result of the measures taken by the Government, some of the BHEL made units have improved their performance. There is, therefore, no proposal at present to purchase generators from other sources due to low out-put from BHEL units. However, the State Electricity Boards are free to float tenders for import of generating equipments. A final decision on such proposals are taken on merits after considering the indigenous availability, price delivery schedule availability of foreign assistance etc.

**Recruitment of Junior accountants in Farakka super Thermal power project**

283. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that National Thermal Power Corporation Limited had advertised in the Statesman dated the 3rd February, 1982 for

the post of Junior Accountants for Farakka Super Thermal Power Project;

(b) if so, whether the posts have since been filled up; and

(c) if the answer to part (b) above be in the negative, what are the reasons therefor and by when the posts are proposed to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) No, Sir.

(c) Interviews for recruitment to the posts have been held and recruitment is expected to be finalised soon.

**Recruitment of graduate executive trainees in national Thermal Power Corporation**

284. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that National Thermal Power Corporation Limited had advertised in the Statesman dated the 21st or 23rd March, 1982 for the post of Graduate Executive Trainees;

(b) if so, whether the posts have since been filled up; and

(c) if the answer to part (b) above be in the negative, what are the reasons therefor and by when the posts are proposed to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) NTPC has issued an advertisement in the Statesman dated 21.3.82 and other newspapers inviting applications from candidates for selection for the post of Executive Trainee (Personnel and Finance).

(b) and (c) The selection being on all India basis, written tests were conducted in 17 centres in various parts of India on 23.5.92 and the results are awaited. The candidates who qualify and secure the prescribed